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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1698/2010**

DELHI STATE ELECTRICITY WORKERS UNION Petitioner

**Through: Mr.Salim A. Inamdar, Adv. Modassir
H. Khan and Abhishek Thakral,
Advocates**

versus

GOVT. OF NCT OF DELHI AND ORS. Respondent

**Through: Mr.Sumeet Pushkarna &
Mr.Devanshu , Advocates for R-1
Mr.Satyakam, ASC for R-2
Mr.Anupam Varma and Mr.Nikhil
Sharma, Advocates for R-3 to 5**

CORAM:

HON'BLE MS. JUSTICE ANU MALHOTRA

ORDER

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29.03.2022

Re-notify for 20.07.2022.

ANU MALHOTRA, J

MARCH 29, 2022

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